

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009
M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)
(with appln. (s) for directions and exemption from filing O.T.)

Date : 08/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.

Mr. Himanshu Shekhar, Adv.

Mr. Pankaj Singh, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

the weeks
the
respondent No.5.

Ld.counsel for the petitioner shall within a period of four
file the proof of paper publication in respect of

List the matter again on 07.07.2016.

(M V RAMESH)
RegistrarSB
Signature Not VerifiedDigitally signed by
Sushma Kumari Bajaj
Date: 2016.04.08
16:42:10 TLT
Reason: